LOKSABHA

UNSTARRED QUESTION NO. 3826
TO BE ANSWERED ON WEDNESDAY, THE 11th DECEMBER, 2019

INCOME TAX APPELLATE

3826. SHRI MALOOK NAGAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there are only 88 Members against the strength of 126 Members in Income Tax Appellate Tribunals and if so, the details thereof;

(b) whether 91,679 cases are lying pending across the country due to shortage of the said Members and if so, the details thereof;

(c) whether the pending cases involve more than 90000 crore rupees whereas crores of rupees are to be recovered in several cases and if so, the details thereof;

(d) whether such cases are being kept pending deliberately by certain industrialists or influential people; and

(e) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a): There are 85 Members against the strength of 126 Members in Income Tax Appellate Tribunal (ITAT) as on 01.11.2019.

(b): There are 89,591 cases lying pending across the country before ITAT as on 01.12.2019.

(c): Such information is not maintained by ITAT.
(d): No.

(e): In view of reply given against part (d) above, question does not arise.